

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/1190/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.
To, Shri C. Chaturvedy,
Addl. District & Sessions Judge, FTC, Kokrajhar

Dated Guwahati the th 24 February, 2020.

Sub: **Station Leave permission.**

Ref:- Email Dated 20.02.2020

Sir,

With reference to the above, I am directed to inform you that, your prayer for head-quarter leave permission w.e.f. the morning of 21.02.2020 till the morning of 24.02.2020, has been granted.

The Civil Judge & Asstt. Sessions Judge, Kokrajhar, and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/1191-¹¹⁹²/A, dated 24.2.2020

Copy to:

1. The Civil Judge & Asstt. Sessions Judge, Kokrajhar.
2. The Systems Analyst, Gauhati High Court.

bdh
24/2/2020
JT. REGISTRAR (VIGILANCE)

Rdgn